



महाराष्ट्र शासन राजपत्र

असाधारण भाग आठ

वर्ष ६, अंक ४७]

सोमवार, डिसेंबर २९, २०१४/पौष ८, शके १९३६

[पृष्ठे १६, किंमत : रुपये २७.००

असाधारण क्रमांक ११७

प्राधिकृत प्रकाशन

महाराष्ट्र विधानमंडळाचे अधिनियम व राज्यपालांनी प्रख्यापित केलेले अध्यादेश व केलेले विनियम आणि विधी व न्याय विभागाकडून आलेली विधेयके (इंग्रजी अनुवाद).

In pursuance of clause (3) of article 348 of the Constitution of India, the following translation in English of the Maharashtra Appropriation (Excess Expenditure) Act, 2014 (Mah. Act No. XLI of 2014), is hereby published under the authority of the Governor.

By order and in the name of the Governor of Maharashtra,

RAJENDRA G. BHAGWAT,
I/c. Draftsman-cum-Joint Secretary to Government,
Law and Judiciary Department.

MAHARASHTRA ACT No. XLI OF 2014.

(First published, after having received the assent of the Governor in the "Maharashtra Government Gazette", on the 29th December 2014).

An Act to provide for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2009, in excess of the amounts granted for those services and for that year.

WHEREAS by virtue of article 204 of the Constitution of India, read with article 205 thereof, it is necessary to provide for the passing of an Appropriation Act for the authorisation of appropriation of moneys out of the Consolidated Fund of the State to meet the amounts spent on certain services during the financial year ended on the thirty-first day of March 2009, in excess of the amounts granted for those services and for that year; it is hereby enacted in the Sixty-fifth Year of the Republic of India as follows :—

1. This Act may be called the Maharashtra Appropriation (Excess Expenditure) Short title Act, 2014.

(१)

Issue of Rs.
6,94,19,52,000
out of the
Consolidated
Fund of the
State to
meet certain
excess
expenditure
for the Year
2008-2009.

2. From and out of the Consolidated Fund of the State, the sums specified in column (4) of the Schedule hereto annexed amounting in aggregate, to the sum of six hundred ninety four crores, nineteen lakh, fifty two thousand rupees shall be deemed to have been authorised to be paid and applied to meet the amount spent for defraying the several charges in respect of the services and purposes specified in column (2) of the Schedule during the financial year ended on the 31st day of March 2009, in excess of the amounts granted for those services and purposes for that financial year.

Appropriation.

3. The sums deemed to have been authorised to be paid and applied from and out of the Consolidated Fund of the State under this Act shall be deemed to have been appropriated for the services and purposes expressed in the Schedule in relation to the financial year ended on the thirty-first day of March 2009.

THE SCHEDULE
(See sections 2 and 3)

No. of Grant or Other Appropriation (1)	Services and Purposes (2)	Head of Account (3)	Voted by the Legislative Assembly	Sums not exceeding — Charged on the Consolidated Fund (4)	Total
			Rs.	Rs.	Rs.
A-EXPENDITURE ON REVENUE ACCOUNT					
Home Department.					
B-5	Jails.	2056, Jails.	1,41,88,000	...	1,41,88,000
B-7	Economic Services	3001, Indian Railways-Policy Miscellaneous Organisation. ch and Other 3051, Ports and Light Houses.	1,000	...	1,000
Total-Home Department.			1,41,89,000	...	1,41,89,000
Revenue and Forests Department.					
C-1	Revenue and District Administration	2029, Land Revenue 2045, Other Taxes and Duties on Commodities and Services. 2053, District Administration.	...	6,23,000	6,23,000
C-2	Stamps and Registration	2070, Other Administrative Services. 2030, Stamps and Registration	7,21,63,000	...	7,21,63,000
Total-Revenue and Forests Department.			7,21,63,000	6,23,000	7,27,86,000
Agriculture, Animal Husbandary, Dairy Development and Fisheries Department.					
D-1	Interest Payment.	2049, Interest Payment.	...	93,90,000	93,90,000
Total-Agriculture, Animal Husbandary, Dairy Development and Fisheries Department.			...	93,90,000	93,90,000
School Education and Sports Department.					
E-2	General Education.	2202, General Education.	1,82,95,78,000	...	1,82,95,78,000
Total-School Education and Sports Department.			1,82,95,78,000	...	1,82,95,78,000

(1)	(2)	(3)	(4)	Rs.	Rs.
	Finance Department.				
G-3	Interest Payment and Debt Servicing	{ 2048, Appropriation for Reduction or Avoidance of Debt. 2049, Interest Payment.	...	34,38,82,000	34,38,82,000
G-6	Pension and Other Retirement Benefits.	2071, Pension and Other Retirement Benefits.	1,38,06,38,000	...	1,38,06,38,000
		Total-Finance Department.	1,38,06,38,000	34,38,82,000	1,72,45,20,000
	Public Works Department.				
H-3	Housing.	2216, Housing.	45,81,34,000	...	45,81,34,000
H-5	Roads and Bridges.	3054, Roads and Bridges.	43,97,74,000	...	43,97,74,000
		{ 2059, Public Works. 2202, General Education. 2203, Technical Education. 2205, Art and Culture. 2210, Medical and Public Health. 2217, Urban Development. 2230, Labour and Employment. 2403, Animal Husbandry. 2405, Fisheries.	...	1,25,36,000	1,25,36,000
H-6	Public Works and Administrative and Functional Buildings.				
		Total-Public Works Department.	89,79,08,000	1,25,36,000	91,04,44,000
	Law and Judiciary Department.				
J-3	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	43,000	...	43,000
		Total-Law and Judiciary Department.	43,000	...	43,000

Rural Development and Water Conservation Department.

L-1	Interest Payment.	2049, Interest Payment.	...	5,41,25,000	5,41,25,000
L-5	Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.	...	1,000	1,000
Total-Rural Development and Water Conservation Department.				5,41,26,000	5,41,26,000

Food, Civil Supplies and Consumer Protection Department.

M-3	Secretariat and Other Economic Services	3451, Secretariat-Economic Services. 3475, Other General Economic Services	39,65,000	...	39,65,000
Total-Food, Civil Supplies and Consumer Protection Department.				39,65,000	39,65,000

Planning Department.

O-13	District Plan-Mumbai City	2202, General Education. 2203, Technical Education. 2204, Sports and Youth Services. 2205, Art and Culture. 2210, Medical and Public Health. 2211, Family Welfare. 2216, Housing. 2217, Urban Development. 2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes. 2230, Labour and Employment. 2235, Social Security and Welfare. 2236, Nutrition. 2404, Dairy Development. 2405, Fisheries. 2851, Village and Small Industries. 3435, Ecology and Environment. 3451, Secretariat-Economic Services. 3452, Tourism.	5,31,000	...	5,31,000
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(1)	(2)	(3)	(4)	Rs.	Rs.	Rs.
		2202, General Education.				
		2203, Technical Education.				
		2204, Sports and Youth Services.				
		2205, Art and Culture.				
		2210, Medical and Public Health.				
		2211, Family Welfare.				
		2216, Housing.				
		2217, Urban Development.				
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.				
		2230, Labour and Employment.		2,05,47,000	...	2,05,47,000
		2235, Social Security and Welfare.				
		2236, Nutrition.				
		2403, Animal Husbandry.				
		2404, Dairy Development.				
		2405, Fisheries.				
		2406, Forestry and Wild Life.				
		2851, Village and Small Industries.				
		3056, Inland Water Transport.				
		3435, Ecology and Environment.				
		3452, Tourism.				
O-14	District Plan-Mumbai Suburban					

O-45	District Plan-Yavatmal	2202, General Education.			
		2203, Technical Education.			
		2204, Sports and Youth Services.			
		2205, Art and Culture.			
		2210, Medical and Public Health.			
		2211, Family Welfare.			
		2215, Water Supply and Sanitation.			
		2217, Urban Development.			
		2225, Welfare of Scheduled Castes, Scheduled Tribes and Other Backward Classes.			
		2230, Labour and Employment.			
		2235, Social Security and Welfare.			
		2236, Nutrition.	1,17,50,000	...	1,17,50,000
		2401, Crop Husbandry.			
		2403, Animal Husbandry.			
		2405, Fisheries.			
		2406, Forestry and Wild Life.			
		2425, Co-operation.			
		2501, Special Programmes for Rural Development.			
		2505, Rural Employment.			
		2515, Other Rural Development Programmes.			
		2702, Minor Irrigation.			
		2851, Village and Small Industries.			
		3054, Roads and Bridges.			
		3452, Tourism.			
		3604, Compensation and Assignments to Local Bodies and Panchayati Raj Institutions.			
		Total-Planning Department.	3,28,28,000	...	3,28,28,000
S-1	Medical Education and Drugs Department.	2210, Medical and Public Health.	4,63,79,000	1,64,000	4,65,43,000
		Total-Medical Education and Drugs Department.	4,63,79,000	1,64,000	4,65,43,000
U-1	Interest Payment.	2049, Interest Payment.	...	56,39,000	56,39,000
		Total-Environment Department.	...	56,39,000	56,39,000

(1)	(2)	(3)	(4)
		Rs.	Rs.
	Co-operation, Marketing and Textiles Department.		
	2230, Labour and Employment.		
	2235, Social Security and Welfare.		
	2425, Co-operation.		
V-2	Co-operation.	15,06,72,000	15,06,72,000
	2851, Village and Small Industries.		
	3451, Secretariat-Economic Services.		
	3456, Civil Supplies.		
	Total-Co-operation, Marketing and Textiles Department.	15,06,72,000	15,06,72,000
	Women and Child Development Department.		
X-2	Secretariat-Social Services.	3,80,000	3,80,000
	Total-Women and Child Development Department.	3,80,000	3,80,000
	Total-A-Expenditure on Revenue Account	4,42,87,43,000	4,85,51,03,000
	B-EXPENDITURE ON CAPITAL ACCOUNT		
	Urban Development Department.		
F-7	Loans for Urban Development.	41,33,000	41,33,000
	Total-Urban Development Department.	41,33,000	41,33,000
	Industries, Energy and Labour Department.		
K-11A	Internal Debt of the State Government.	...	1,01,85,94,000
	Total-Industries, Energy and Labour Department.	...	1,01,85,94,000
	Food, Civil Supplies and Consumer Protection Department.		
M-4	Capital Outlay on Food, Storage and Warehousing.	66,69,95,000	66,69,95,000
	Total-Food, Civil Supplies and Consumer Protection Department.	66,69,95,000	66,69,95,000
	Planning Department.		
	4059, Capital Outlay on Public Works.		
	4402, Capital Outlay on Soil and Water Conservation.		
	4405, Capital Outlay on Fisheries.		
	4711, Capital Outlay on Flood Control Projects.		
	5054, Capital Outlay on Roads and Bridges.		
	6217, Loans for Urban Development.		
	6250, Loans for Other Social Services.		
	6801, Loans for Power Projects.		
	6851, Loans for Village and Small Industries.		
O-17	District Plan-Ratnagiri	34,72,000	34,72,000

O-18	District Plan-Sindhudurg	4059, Capital Outlay on Public Works. 4402, Capital Outlay on Soil and Water Conservation. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4711, Capital Outlay on Flood Control Projects. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	2,82,30,000	...	2,82,30,000
O-19	District Plan-Pune	4059, Capital Outlay on Public Works. 4210, Capital Outlay on Medical and Public Health. 4216, Capital Outlay on Housing. 4402, Capital Outlay on Soil and Water Conservation. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	5,55,60,000	...	5,55,60,000
O-20	District Plan-Satara	4059, Capital Outlay on Public Works. 4402, Capital Outlay on Soil and Water Conservation. 4403, Capital Outlay on Animal Husbandry. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	3,87,05,000	...	3,87,05,000

(1)	(2)	(3)	Rs.	Rs.	Rs.
O-21	District Plan-Sangli	4059, Capital Outlay on Public Works. 4210, Capital Outlay on Medical and Public Health. 4216, Capital Outlay on Housing. 4402, Capital Outlay on Soil and Water Conservation. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4425, Capital Outlay on Co-operation. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	5,65,93,000	...	5,65,93,000
O-23	District Plan-Kolhapur	4059, Capital Outlay on Public Works. 4216, Capital Outlay on Housing. 4402, Capital Outlay on Soil and Water Conservation. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4425, Capital Outlay on Co-operation. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	1,49,52,000	...	1,49,52,000

O-25	District Plan-Dhule	{ 4059, Capital Outlay on Public Works. 4402, Capital Outlay on Soil and Water Conservation. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	1,28,45,000	...	1,28,45,000
O-26	District Plan-Jalgaon	{ 4059, Capital Outlay on Public Works. 4216, Capital Outlay on Housing. 4402, Capital Outlay on Soil and Water Conservation. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	22,07,000	...	22,07,000
O-27	District Plan-Ahmadnagar	{ 4059, Capital Outlay on Public Works. 4402, Capital Outlay on Soil and Water Conservation. 4406, Capital Outlay on Forestry and Wild Life. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries.	2,33,000	...	2,33,000

O-42	District Plan-Gondia	{ 4059, Capital Outlay on Public Works. 4216, Capital Outlay on Housing. 4402, Capital Outlay on Soil and Water Conservation. 4405, Capital Outlay on Fisheries. 4406, Capital Outlay on Forestry and Wild Life. 4702, Capital Outlay on Minor Irrigation. 4851, Capital Outlay on Village and Small Industries. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works. 4210, Capital Outlay on Medical and Public Health. 4402, Capital Outlay on Soil and Water Conservation. 4702, Capital Outlay on Minor Irrigation. 5054, Capital Outlay on Roads and Bridges. 6217, Loans for Urban Development. 6250, Loans for Other Social Services. 6801, Loans for Power Projects. 6851, Loans for Village and Small Industries. 4059, Capital Outlay on Public Works. 4402, Capital Outlay on Soil and Water Conservation. 4406, Capital Outlay on Forestry and Wild Life. 4702, Capital Outlay on Minor Irrigation. }	32,76,000 52,43,000	32,76,000 52,43,000
O-44	District Plan-Akola				

(1)	(2)	(3)	(4)	Rs.	Rs.
O-47	District Plan-Washim				
		5054, Capital Outlay on Roads and Bridges.		2,23,47,000	2,23,47,000
		6217, Loans for Urban Development.	
		6250, Loans for Other Social Services.			
		6801, Loans for Power Projects.			
		6851, Loans for Village and Small Industries.			
		Total-Planning Department.		39,71,27,000	39,71,27,000
		Total-B-Expenditure on Capital Account		1,06,82,55,000	1,01,85,94,000
		Grand Total-		5,49,69,98,000	1,44,49,54,000
					6,94,19,52,000